

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1861
ANSWERED ON -07/08/2024

DESIGN OF NATIONAL HIGHWAYS

1861. SHRI JAGGESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that National Highways Authority of India (NHAI) plans to prioritize the integration of wayside amenities into the design of upcoming Highway projects and retrofit existing Highways with necessary facilities wherever feasible;
- (b) Whether the authority also intends to explore innovative financing models, public-private partnerships, and community engagement initiatives to support the development and maintenance of wayside amenities along National Highways; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes, Sir. National Highways Authority of India (NHAI) through National Highways Logistics Management Limited (NHLML) take up development of Wayside Amenities (WSA) at every 40 km to 60 km interval along the National Highways/Expressways. Accordingly, Highway Authorities provide for development of WSAs from planning & design stage itself along Greenfield/Access Controlled Highways. Apart from development of WSAs on available land along National Highway (NH) by Highway Authorities, wherever feasible, Private Developers are also encouraged to develop such facilities to ensure adequate coverage particularly in Brownfield NHs.

(b) At present, the WSAs are being developed on a lease-based Public Private Participation model.

(c) 322 Wayside Amenities have been awarded up to FY 2023-24. Out of 322, 197 Wayside Amenities have been awarded on Design Built Operate & Transfer (DBFOT) mode and 125 Wayside amenities have been awarded on Operation & Maintenance (O&M) mode.
